### GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO. 6247 TO BE ANSWERED ON 05.04.2018

#### ALLOTMENT OF HOUSES TO SAME FAMILY

### 6247. SHRI RAM TAHAL CHOUDHARY: SHRI VIJAY KUMAR HANSDAK:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Union Government is aware of the instances of selection of only one family/person more than one time in the schemes related to rural housing;
- (b) if so, the details thereof;
- (c) the details of provisions made in this regard and the monitoring mechanism in place for these provisions;
- (d) the corrective steps taken by the Government in this regard; and
- (e) whether the error of selecting the members of only one family more than one time under the housing scheme has been removed through these corrective steps and if so, the details thereof?

# ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

(a), (b), (c), (d) and (e): The beneficiary household under Pradhan Mantri Awaas Yojana Gramin (PMAY-G) are selected on the basis of Socio Economic and Caste Census (SECC), 2011 data base and as verified by Gram Sabha. Moreover, necessary mechanism to sanction only one house per household has been built into the scheme MIS- AwaasSoft to ensure proper selection of beneficiaries.

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